

**APPELLATE TRIBUNAL FOR ELECTRICITY
NEW DELHI**

APTEL/Registry/Vacation/2021

Dated: 29th May 2021

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VACATION NOTIFICATION 2021

In pursuance of Rule 54 of the Appellate Tribunal for Electricity (Procedure, Form, Fee and Record of Proceedings) Rules, 2007, the Hon'ble Chairperson has directed that Tribunal will be closed for the Annual Summer Vacation from 1st June, 2021 to 30th June, 2021 (both days inclusive) and will reopen on Thursday the 1st July, 2021.

During the Summer Vacation, only matters of urgent nature or matters specially listed by the benches would be taken up by the Hon'ble Chairperson and Hon'ble Members of Tribunal in the Vacation Courts as per the roster given below: -

Sl. No.	Period (w.e.f.)	Court	Bench
1.	04.06.2021 & 07.06.2021	Court-I	Hon'ble Justice Smt. Manjula Chellur, Chairperson and Hon'ble Shri Ravindra Kumar Verma, Technical Member. (FOR ELECTRICITY MATTERS)
2.	11.06.2021 & 25.06.2021	Court- I	Hon'ble Justice Smt. Manjula Chellur, Chairperson and Hon'ble Dr. Ashutosh Karnatak, Technical Member (FOR P&NG MATTERS)
3.	04.06.2021 & 18.06.2021	Court-II	Hon'ble Justice Shri R.K. Gauba, Judicial Member and Hon'ble Dr. Ashutosh Karnatak, Technical Member (FOR P&NG MATTERS)
4.	11.06.2021 & 25.06.2021	Court-II	Hon'ble Shri Ravindra Kumar Verma, Technical Member and Hon'ble Justice Shri R.K. Gauba, Judicial Member (FOR ELECTRICITY MATTERS)

During Summer Vacation, only the specially listed matters or the matters which are required to be immediately or promptly dealt with shall be received in the Registry and the Registrar on being satisfied of the urgency shall order registration and posting of such cases before the Vacation Bench.

Till the physical filing resumes at APTEL Registry, such cases may be filed via online means as earlier notified vide notifications of APTEL dated 16.04.2021 and 29.04.2021.



(Madhulika Choudhary)

Registrar

To,

1. The Notice Boards of the Tribunal
2. The Bar Room of APTEL
3. The Website of APTEL
4. The PPS/PS of the Hon'ble Chairperson/Hon'ble Members for submitting this notification before the Hon'ble Members